

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP NO.82(ND)/2017**

**IN THE MATTER OF:**

Subhash Chander Manocha

.... Petitioner

Vs.

V.B. Minerals & Resins Pvt. Ltd.

.... Respondent

**Order under Sections 241/242 of the Companies Act**

**Order delivered on 22.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

For the Applicant/Petitioner : Ms. Vasudha Sen, Ms. Ranjana Roy Gawai,  
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. Sharad Rajwanshi, FCS  
Mr. Nesar Ahmad, PCS  
Mr. Rohit Chaudhary, Adv. for all the respondents  
Except R-1

**ORDER**

For Order, see C.P. No.85(ND)/2016.

22.01.2018  
V.Sethi